

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Shankararam,
Counsel,
S.v. Shankararam

For the Petitioner



M. RASHAN ATIQ
for Hanishankararam

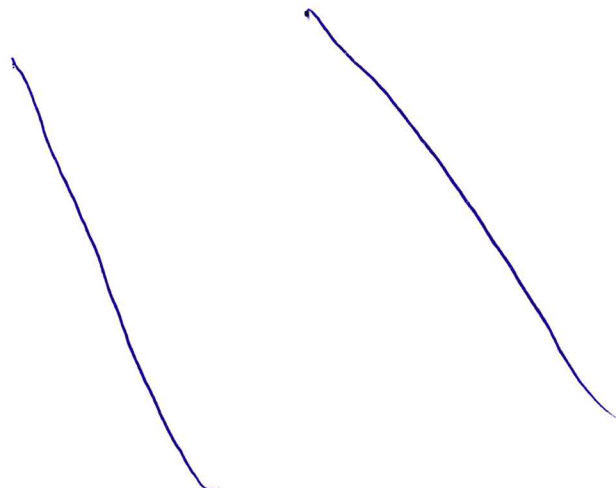
Respondent - 3



PRABHAKARAN G,
for M/s. S. RAMASUBRAMANIAM

Respondent, 1, 2, 4 to 7





ORDER

Counsel for the Petitioner and Counsel for R1, R2, R4 to R7 and Counsel for R3 are present. Counsel for the Petitioner prayed for time to file compilation for making final submissions. At request, time is enlarged. Put up on 30.8.2017 at 10.30. A.M.

S. Vijayaraghavan.

(S. Vijayaraghavan)
Member (Technical)
PAM

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)